

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.09/9/HDB/2018
NAME OF THE COMPANY	Udaya Krishna Steel Rolling Mills Private Limited
NAME OF THE PETITIONER(S)	ILC Iron & Steel Private Limited
NAME OF THE RESPONDENT(S)	Udaya Krishna Steel Rolling Mills Private Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Satya Siva Darshan	Advocate	assivadarshan@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.D.Satya Siva Darshan, learned counsel for the Petitioner and he is directed to issue notice to the Respondents. He is also permitted to take personal notice on the Respondents and file the proof of service by the next date of hearing. Post the case on 15.01.2018.


Member (Technical)


Member (Judicial)